

Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated the 20th March, 2013

ORDER NO.41 /2013

In partial modification of this Department's order No. 116/12 dated 3.9.2012, as amended from time to time regarding distribution of work in the Department of Legal Affairs, the following changes are ordered with immediate effect:-

- (i) Advice work relating to Ministries of Petroleum & Natural Gas and Environment & Forests (under the Group headed by Dr. S.S. Chahar, AS) and Ministries of Coal, Mines, Power & Steel (under the Group headed by Sh. Suresh Chandra, JS&LA) is entrusted to the new Group headed by Shri O.P. Verma, JS&LA.
- (ii) Dr. R.S. Shrinet, ALA is transferred to the Group headed by Shri O.P. Verma, JS&LA.
- (iii) Shri G.C. Mishra, DLA is declared as Branch Officer in respect of Judicial Section.
- (iv) The work relating to Advice 'A', 'B' & 'C' Sections shall be looked after under the supervision of Shri O.P. Verma, JS&LA.



(Ravindra Kumar)

Deputy Secretary to the Govt. of India

Copy to:

1. All Group Heads.
2. Dr. S.S. Chahar, AS
3. Shri Suresh Chandra, JS&LA
4. Shri O.P. Verma, JS&LA.
5. Shri G.C. Mishra, DLA
6. Dr. R.S. Shrinet, ALA.
7. Pay & Accounts Officer, Department of Legal Affairs, Janpath Bhawan, New Delhi.
8. PS to MLJ/PPS to LS/PS to Addl. Secretaries/PS to JS&LA(A).
9. Director/USs (GDS/DC/AS).
10. Branch Secretariates (Mumbai, Kolkata, Bangalore, Chennai).
11. Cash (LA) Section/Admn.II/III/IV (LA) Sections/ Implementation Cell/Judicial Section/Notary Cell/Advice 'A'/'B'/'C' Sections/Hindi Section.
12. SSA, NIC Cell with the request to upload the above Order on the website of the Department
13. Office order folder.